

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
I . A . N O . 1 4 4 - 1 4 6 / 2 0 1 6
I N I . A . N O . 1 0 4 - 1 0 6 / 2 0 1 5

I N
C O N T E M P T P E T I T I O N N O . 4 1 2 , 4 1 3 A N D 2 6 0
I N
C I V I L A P P E A L N O . 9 8 1 3 / 2 0 1 1 , 9 8 3 3 / 2 0 1 1 A N D 8 6 4 3 / 2 0 1 2

SAHARA INDIA REAL ESTATE CORP.LTD.& ORS Appellant(s)

VERSUS

SECURITIES & EXCH.BOARD OF INDIA & ANR Respondent(s)

Date : 29/01/2016 These application were mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MRS. JUSTICE R. BANUMATHI

For Appellant(s)

Mr. Sunil Fernandes, Adv.
Mr. Gaurav Kejriwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the I.A. No.144-146 of 2016 along with other pending applications on 2nd February, 2016.

(Ashok Raj Singh)
Court Master

(Veena Khera)
Court Master